

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 118**  
**IB-849/PB/2020**  
**IA-1453/2024**

**IN THE MATTER OF:**

**M/s Sundrm Consultants Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**M/s Three C Properties Pvt. Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 31.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

List on 06.06.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**